

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2392
ANSWERED ON:24.11.2010
SEMESTER SYSTEM
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Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the teachers of University of Delhi under Delhi University Teachers Association went on strike protesting against the recently introduced semester system;
- (b) if so, the details thereof;
- (c) whether the authorities of University of Delhi imposed semester system arbitrarily and the students are suffering as a result thereof;
- (d) if so, whether the Government has taken any steps to end the strike and bring back normalcy in the University; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SMT. D. PURANDESWARI)

(a) to (e): The members of Delhi University Teachers' Association (DUTA) resorted to strikes from time to time against introduction of semester system in 13 under-graduate science courses, which was approved by its statutory authorities, viz. Academic Council and Executive Council. As the University of Delhi is a statutory autonomous body governed by the Delhi University Act, 1922 and the Statutes and the Ordinances framed thereunder, the University enjoys full autonomy and it is within its competence to enforce its decision. In order to mitigate the sufferings of students due to the strikes called by DUTA, the University, besides taking appropriate administrative measures, also took legal recourse.